

Statement 9: Financing of Gross Fiscal Deficit – As Per cent to Total – 2009-10 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	99.8	0.2	5.2	0.4	6.7	-3.0	-0.8	-	-	-8.3	-0.2	100.0
2. Bihar	17.6	9.5	6.5	6.5	3.6	-	1.0	-	-	-2.3	57.7	100.0
3. Chhattisgarh	66.6	6.2	3.0	3.7	4.0	2.8	8.5	-	-	-1.7	6.9	100.0
4. Goa	38.8	8.4	1.7	0.7	-0.8	3.6	1.1	-2.8	-	1.4	47.8	100.0
5. Gujarat	65.2	-3.0	23.2	9.7	9.9	-	-	-	-	-3.9	-1.1	100.0
6. Haryana	47.9	0.6	5.1	1.7	13.4	-	2.7	2.8	1.2	5.9	18.7	100.0
7. Jharkhand	70.2	-10.4	24.4	29.7	11.2	-2.9	43.6	0.8	-1.1	14.1	-79.5	100.0
8. Karnataka	52.8	2.3	1.6	1.8	15.1	-	-	0.3	-	-0.1	26.1	100.0
9. Kerala	72.0	13.0	-2.3	7.9	11.7	-0.3	-1.8	-0.2	-1.5	-1.6	3.1	100.0
10. Madhya Pradesh	81.5	17.0	3.9	6.4	1.2	-6.1	0.1	0.1	-1.1	-4.9	2.1	100.0
11. Maharashtra	52.6	2.8	8.9	2.2	5.6	-1.9	9.5	19.4	0.2	-1.5	2.2	100.0
12. Orissa	10.8	13.6	8.1	10.8	10.8	-	7.4	-0.5	7.1	-1.5	33.4	100.0
13. Punjab	90.7	2.4	6.5	-4.6	15.7	-	-	-	-	-2.0	-8.9	100.0
14. Rajasthan	61.7	-1.1	-5.7	5.1	21.0	-20.8	2.9	-	-	-0.7	37.5	100.0
15. Tamil Nadu	91.2	5.7	1.4	3.5	10.6	0.2	-28.9	7.0	0.1	-1.2	10.4	100.0
16. Uttar Pradesh	47.1	0.3	13.0	4.7	28.2	-17.1	13.2	-9.6	-	-2.4	22.5	100.0
17. West Bengal	56.8	-1.5	22.4	-	4.1	-0.7	9.0	-	-	-0.1	10.1	100.0
II. Special Category												
1. Arunachal Pradesh	39.9	-11.7	27.4	39.5	22.3	-	-5.0	151.6	-8.5	-55.4	-100.0	100.0
2. Assam	23.4	-1.1	-0.5	1.6	4.3	-	-	-	-	-0.3	72.6	100.0
3. Himachal Pradesh	65.2	-2.0	10.0	3.0	19.4	-	-	-	-	-17.4	21.8	100.0
4. Jammu and Kashmir	36.8	0.4	20.4	30.3	38.5	16.8	-16.6	5.2	-	-30.2	-1.5	100.0
5. Manipur	157.2	-11.0	1.6	3.1	7.8	-	-20.3	4.1	3.7	-17.8	-28.4	100.0
6. Meghalaya	36.4	-1.6	10.2	10.7	15.7	-	-0.2	0.9	-1.5	-2.4	31.7	100.0
7. Mizoram	3.2	1.7	2.1	3.9	21.7	-1.3	36.3	57.2	8.8	-10.1	-23.5	100.0
8. Nagaland	47.4	-3.9	0.4	7.6	0.6	-	-23.5	-	-	7.9	63.6	100.0
9. Sikkim	86.1	-4.1	-0.6	11.1	11.8	-	1.2	-	-	2.4	-7.8	100.0
10. Tripura	22.4	-1.5	3.6	2.6	22.1	-0.3	0.9	0.5	-1.1	-0.7	51.5	100.0
11. Uttarakhand	27.5	1.5	1.2	1.9	17.3	3.1	1.3	0.1	-1.0	-	47.3	100.0
All States	57.1	2.2	8.8	3.8	11.2	-3.3	2.9	2.5	0.2	-2.0	16.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	25.6	-	-	-	-	-	-	-	74.4	100.0
2. Puducherry	-	-1.2	-2.4	-	3.3	1.5	3.2	42.6	-	93.0	-40.0	100.0

‘-’: Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.